COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 274 of 2015

Dated: 7th January, 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Tata Power Delhi Distribution Ltd. ...Appellant(s)
Versus
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar
Mr. Anjanai Kumar Singh

Counsel for the Respondent(s) : Mr. Prashant Bezboruah

ORDER

Heard.

Admit.

Mr. Prashant Bezboruah, learned counsel accepts notice on behalf of the State Commission.

Respondent is directed to file reply/counter affidavit within three weeks from today. Rejoinder, if any, may be filed by the appellant within two weeks thereafter.

Post this Appeal for hearing on **26th February, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

rkt/pr